

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 211 OF 2017**

**Dated : 14<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Limited** ... **Appellant(s)**  
**Uttar Pradesh Power Corporation Limited & Ors.** ... **Respondent(s)**

**Vs.**

Counsel for the Appellant(s) : Mr. M. G. Ramahcandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
  
Ms. Vasudha Sen  
Mr. Vivek Kumar for R-5

**ORDER**

As agreed by learned counsel for parties, list the matter for hearing  
on **24-04-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/ss*

**(Justice Manjula Chellur)**  
**Chairperson**